

SPECIAL BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/110(KB)2023
IA(I.B.C)/276(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA COMMERCIAL LTD
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Personal Guarantor
Mr. Patita Paban Bishwal, Adv.]
Ms. Suranjana Chatterjee, Adv.]

ORDER

1. Learned Counsel for the Personal Guarantor present.
2. List this matter for consideration on **14.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)